# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA

### **UNSTARRED QUESTION NO. 2283**

ANSWERED ON. 15<sup>TH</sup> MARCH, 2022

### CONCESSIONS FOR SETTING -UP OF FPIs & MEGA FOOD PARKS IN HILLY AREAS

#### 2283. SHRI NAMA NAGESWARA RAO:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) whether the Government has proposed any special concessions for setting up of Food Processing Industries (FPIs) and Mega Food Parks in the hilly areas, if so, the details thereof;
- (b) whether the Government proposes to give similar concessions for setting up of Food Processing Industries and Mega Food Parks in the backward districts of the country, if so, details thereof; and
- (c) if not, the reasons therefor?

#### **ANSWER**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI PRAHLAD SINGH PATEL)

(a) to (c): Ministry of Food Processing industries (MoFPI) has been implementing Central Sector Umbrella Scheme - Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) since 2016-17 for overall growth and development of food processing sector including setting up of Food Processing Industries. Under the component schemes of PMKSY, special concessions are provided for setting up of such industries and Mega Food Parks in North Eastern States (including Sikkim) and difficult areas like Himalayan States/UTs, State notified Integrated Tribal Development Project (ITDP) areas and Islands. These concessions include lower eligibility threshold during evaluation and higher rate of grants for selected projects. The details of higher grants in such areas under relevant component schemes of PMKSY including Mega Food Parks are placed at **Annexure**.

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ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2283 FOR ANSWER ON  $15^{\rm TH}$  MARCH, 2022 REGARDING CONCESSIONS FOR SETTING -UP OF FPIS & MEGA FOOD PARKS IN HILLY AREAS.

#### Grants admissible under relevant component schemes of PMKSY

Sr.	Component Scheme	Permissible Grant-in-Aid	
No.		General Area	NER/Himalayan States & UTs/ITDP areas etc.
1	Mega Food Parks	1 1 3 -	
2	Cold Chain and Value Addition Infrastructure	infrastructure such as ripening chamber, pack houses, precooling units @35%; for value addition & processing infra including frozen storage @50%; for irradiation facilities @50% of eligible project	houses, pre-cooling units @50%; for value addition & processing infra
3	Creation / Expansion of Food Processing & Preservation Capacities	Grant-in-aid @35% of eligible project cost[Subject to maximum of Rs.5.00 crores per project].	Grants-in-aid @50% of eligible project cost [Subject to max. of Rs. 5.00 crore per project].
4		Grant-in-aid @35% of eligible project cost [Subject to maximum of Rs.10.00 crores per project]	Grants-in-aid @50% of eligible project cost [Subject to max. of Rs. 10.00 crore per project].
5	Creation of Backward and Forward Linkages	Grant-in-aid @35% of eligible project cost [Subject to maximum of Rs.5.00 crores per project]	Grant-in-aid @50% of eligible project cost [Subject to maximum of Rs.5.00 crores per project]